

11.11.2024

1

PRONOUNCEMENT OF JUDGEMENT

COURT NO. 40

HON'BLE MS. JUSTICE SWARANA KANTA SHARMA

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AT 05:00 P.M.

1. + W.P.(C) 11942/2024 & CM APPL. 49692/2024

EX. SGT MANOJ KUMAR & ANR.Petitioners

Through: Mr. Ajai Kumar and Mr. A.R. Pandey, Advocates

versus

GURU GOBIND SINGH INDRAPRASTHA UNIVERSITY (THROUGH VICE CHANCELLOR) & ORS.

....Respondents

Through: Ms. Anita Sahani, Advocate for R-1 & 2/GGSIPU (through VC).

Mr. Anuj Aggarwal, ASC GNCTD with Mr. Vikrant Chawla, Mr. Yash Upadhyaya and Mr. Siddhant Dutt, Advocates for R-3, 7 & 8.

Mr. Sandeep Kumar Mahapatra, CGSC with Mr. Amit Acharya, Govt. Pleader and Mr. Tribhuvan, Advocate for R-5 & 6/UOI.

2.

W.P.(C) 1340/2024 & CM APPL. 45721/2024

SAMAN KHANAMPetitioner

Through: Mr. Rahimullah Ansari and Mr. Mehvash, Advocates

versus

CENTRAL BOARD OF SECONDARY

EDUCATIONRespondent

Through: Mr. M.A. Niyazi, Standing Counsel for CBSE with Ms. Kirti Bhardwaj and Ms. Nehmat Sethi, Advocates (through VC).

3. W.P.(C) 11616/2024 & C.M. No. 48295/2024

ANUKRITI ARYA

.....Petitioner

Through: Mr. Ajay Kumar and Mr. A.R. Pandey, Advocates.

versus

UNIVERSITY OF DELHI (THROUGH VICE CHANCELLOR & ORS.

.....Respondents

Through: Mr. Mohinder J.S. Rupal, Mr. Hardik Rupal and Ms. Aishwarya Malhotra, Advocates for DU.
Mr. Gautam Narayan, Ms. Asmita Singh, Mr. Tushar Nair, Mr. Anirudh Anand and Mr. Punishk Handa, Advs. for R-2.
Ms. Avshreya Pratap Singh Rudy, SPC, Mr. Vidhur Dwivedi, G.P. and Ms. Usha Jannal, Adv for R-3 to R-5.

4. CRL.M.C. 4591/2023 & CRL.M.A. 17549/2023

MS. S

.....Petitioner

Through: Mr. Zishaan Iskandari, Advocate (through VC).

versus

STATE OF NCT OF DELHI & ANR.

.....Respondents

Through: Mr. Manoj Pant, APP for the State with W/SI Neelsee, P.S. Chandni Mahal.

11.11.2024

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PRONOUNCEMENT OF JUDGEMENT

COURT NO.28

HON'BLE MR. JUSTICE ANISH DAYAL

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AT 02:30 P.M.

1. W.P.(CRL) 1485/2024, CRL.M.A. 14519/2024 & CRL.M.A. 14521/2024.

VIJAY KUMAR SHUKLA

.....Petitioner

Through: Ms. Vrinda Bhandari, Advocate (DHCLSC) and Ms. Anandita Rana,, Ms.Shrutika Pandey,

Ms. Yamina Rizvi, Advocates with petitioner in-person.

versus

STATE NCT OF DELHI & ANR.

.....Respondents

Through: Mr. Sanjeev Bhandari, ASC for State with Ms. Spriha Bhandari, Ms. Charu Sharma, Mr. Arijit Sharma, Mr. Vaibhav Vats, Mr. Sushant Bali, Mr. Ishan Swarna Sharma, Advs. with SI Dharmendra Sharma, PS Rajinder Nagar.